

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.07.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd &Ors.	Yashvardhan Bandi	T.N. Durga Prasad (R2), KV Balakrishnan, PV Dinesh (R-SBI) Soumik Ghosal (R3)

**10: 40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Shashank Agarwal
2.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	Prateek Kumar
3.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	Aditya Narayan
4.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant-R1 Approv Shukla-R2
5.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd. <b>With</b>	D.Sornambigai	Aditi Awasthi
6.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd <b>With</b>	D.Sornambigai	Aditi Awasthi
7.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	Aditi Awasthi
8.	Comp. App. (AT) (Ins) No. 236 of 2019	Manaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain	Ankur kashyap
9.	Comp. App. (AT) (Ins) No. 550 of 2019	SV. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	
10.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	Rohit Jolly-R1

11.	Comp. App. (AT) (Ins) No. 643 of 2019	Dinesh Kishinchandgajria Vs. Kanan Graphics Pvt. Ltd. & Anr.	S. Santanam Swaminadhan	Deepak Agarwal- R1
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**For Admission (Fresh Cases)**

12.	Comp. App. (AT) (Ins) No. 621 of 2019	Anand Ramachandra Bhat Vs. Falcon Tyres Ltd. & Ors.	Kirti S. Javali	
13.	Comp. App. (AT) (Ins) No. 656 of 2019	State Trading Corporation of India Ltd. Vs. Concast Steel & Power Ltd (In Liquidation)	Manu Prabhakar	
14.	Comp. App. (AT) (Ins) No. 658 of 2019	State Bank of India Vs. Videocon Industries Ltd & Ors.	Bishwajit Dubey	
15.	Comp. App. (AT) (Ins) No. 665 of 2019	Gaurav Vasudeva. Vs. Reetesh Kumar Agarwal.	Deepak Kapoor	
16.	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	
17.	Comp. App. (AT) (Ins) No. 673-674 of 2019	Mahender Kumar Khandelwal RP of Educomp Solutions Ltd. Vs. --	Atul Sharma	
18.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath
19.	Comp. App. (AT) (Ins) No. 676 of 2019	L&T Infrastructure Finance Company Ltd. Vs. Gwalior Bypass Project Ltd. & Anr.	Chitranshul A. Sinha	Yugank Goel
20.	Comp. App. (AT) (Ins) No. 677 of 2019	L&T Infrastructure Finance Company Ltd. Vs. Gwalior Bypass Project Ltd. & Anr.	Chitranshul A. Sinha	Yugank Goel
21.	Comp. App. (AT) (Ins) No. 678 of 2019	Amrit Feeds Ltd. Vs. S.S. Enterprises.	Karun Mehta	
22.	Comp. App. (AT) (Ins) No. 679 of 2019	Mukesh Modi. Vs. Ritu Rastogi & Ors.	Himanshu	
23.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd.	Pankaj Bhagat	Abhishek Anand
24.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	
25.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Bangalore & Ors.	Goutham Shir Shankar	
26.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	

27.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	
28.	Comp. App. (AT) No. 175-176 of 2019	Volvo Group India Pvt Ltd. Vs. Volvo CE India Pvt Ltd.	Saransh Jain	

**For Admission (After Notice)**

29.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Chandra Mani Rout- R2
30.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Misha-R1 Kunal Vajani-R2
31.	Comp. App. (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
32.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	Dhruv Wahi Jatin Julka Aparna Iyer Gunjan Johri
33.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
34.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
35.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
36.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
37.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	Rajnish Sinha
38.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
39.	Comp. App. (AT) (Ins) No. 238 of 2019	True Value Homes (India) Pvt Ltd. Vs. Infinitas Energy Solutions Pvt Ltd.	Divyanshu Rai	Chitranshul Sinha
40.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. <b>With</b>	Kartik Malhotra	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3
41.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. <b>With</b>	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3

42.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors.	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3
43.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	Rajdeep
44.	Comp. App. (AT) (Ins) No. 481 of 2019	Super Fight Promotions Pvt Ltd. Vs. Transcend Advantage Sports Pvt Ltd.	M.K.Pandey	
45.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. <b>With</b>	Manish Raghav	
46.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. <b>With</b>	Manish Raghav	
47.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt Ltd.	Manish Raghav	
48.	Comp. App. (AT) (Ins) No. 493 of 2019	Bhaaskaran Rangarajan. Vs. Info Drive Software Ltd.	Sanjana Saddy	
49.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd.	Ashish Rana	
50.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
51.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr.	Kamal Kant Jha	Anjali Sharma (R1) Parvez Naikwadi- R2

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
2.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
3.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors.	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja

		<b>With</b>		
4.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. <b>With</b>	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
5.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. <b>With</b>	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
6.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. <b>With</b>	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
7.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. <b>With</b>	Prachi Johri	Ruby Singh Ahuja
8.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. <b>With</b>	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
10.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
11.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt ltd Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors <b>With</b>	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors <b>With</b>	Anand Verma	Anupam Prakash, Ishan Gaur
16.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. <b>With</b>	Dhaval Mehrotra	Vaijayant Paliwal

17.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. <b>With</b>	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. <b>With</b>	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. <b>With</b>	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Rajat Navet	Tarun Agarwal
21.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. <b>With</b>	Anjan Chakraborty	Tarun Agarwal
22.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Rajat Navet	Tarun Agarwal
23.	Comp. App. (AT) (Ins) No. 428 of 2019	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) <b>With</b>	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 429 of 2019	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL) <b>With</b>	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
25.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. <b>With</b>	Pallavi Pratap	Raunak Dhillon (RP), Ruby Singh Ahuja
26.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Sanjeev Kapoor	Raunak Dhillon (RP), Ruby Singh Ahuja
27.	Comp. App. (AT) (Ins) No. 517 of 2019	Gail (India) Limited Vs. Satish Kumar Gupta, R.P. of Essar Steel India Ltd. <b>With</b>	Vikas Mehta	Ruby Singh Ahuja
28.	Comp. App. (AT) (Ins) No. 518 of 2019	Gail (India) Ltd. Vs. Satish Kumar Gupta, RP of Essar Steel India Ltd. <b>With</b>	Vikas Mehta	Ruby Singh Ahuja

29.	Comp. App. (AT) (Ins) No. 580 of 2019	Principal Secretary & Anr. Vs. Essar Steel India Ltd & Anr. <b>With</b>	Hemantika Wahi	
30.	Comp. App. (AT) (Ins) No. 181 of 2019	L&T Infrastructures Finance Company Ltd. Vs. The Resolution Professional of Essar Steel India Ltd. <b>With</b>	Henna George	Sylona Mohapatra
31.	Comp. App. (AT) (Ins) No. 551 of 2019	NTPC Ltd. Vs. Satish Kumar Gupta & Ors.	Ashim Vachher	Raunak Dhillon-RP Vishal Gehrana

**For Admission (Fresh Case)**

32.	Comp. App. (AT) No.119-120 of 2019	Nehal Ahad Vs. Union of India	Ankur Singh	
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**For Admission (After Notice)**

33.	Comp. App. (AT) No. 79 of 2019	Usha Ananthasubramanian Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	Ashish Verma	
34.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	

**For Hearing**

35.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)
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By Order  
-sd/-

Registrar